

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF LUMINA NETWORKS INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	LUMINA NETWORKS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10 January 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - PUNE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900PN2019FTC181352
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	VISHWAKALYAN APARTMENTS, 3 RD FLOOR, S. NO. 149/2A, PT 3, ITI ROAD, AUNDH, S. NO. 1, PUNE, MAHARASHTRA, 411007
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16 May 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY, HOTEL ANNAPOORNA ROAD), COIMBATORE – 641038 Email: vasudevangopu.ip@gmail.com vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15 June 2022

Notice is hereby given that the LUMINA NETWORKS INDIA PRIVATE LIMITED has commenced voluntary liquidation on 16 May 2022.

The stakeholders of LUMINA NETWORKS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 15 June 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18 May 2022

Place: Coimbatore




VASUDEVAN GOPU

Liquidator of Lumina Networks India Private Limited
IBBI/IPA-002/IP-N00291/2017-18/10849